

Declaration of Assets and Liabilities

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Year 2023 (As on 31.01.2023)

I, ALOK KUMAR RANJAN son/daughter/wife of SHRI SATYA NARAIN CHAUDHARY aged 51 Years, belonging to Bihar Legislative Assembly Secretariat, Patna service and presently working as Assistant of Bihar Legislative Assembly, Patna given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants* :

A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sl. No.	Description	Self	Spouse name Chanda Kumari	Dependent-1 Himanshu Ranjan (SON) SELF DEPENDENT	Dependent-2 Ananya Jaiswal (minor)	Dependent-3
(i)	Cash	Rs- 8800/-	Rs-34900/-	NA	Rs-680/-	—
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	i. Rs- 142091.80 in SBI SB A/c ii. Rs- 18856/- in PPF (The Co-operative Bank)	i. Rs- 1,14,494.22 in HDFC SB A/c ii. Rs- 13881.00 in CBI Joint SB A/c iii. Rs- 1,10,000/- deposits in Sahara India	NA	—	—
(iii)	Bonds, Debentures and shares in Companies	1. Rs- 10,000/- investment in Reliance Mutual Fund 2. Rs- 3,50,000/- Investment in SBI Mutual Fund 3. Rs- 20,000/- Capital Share in The Co-operative Bank	—	NA	—	—
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	1. Rs- 22,090/- yearly Premium in TATA AIA for sum assured Rs-3,00,000/- 2. Rs- 13,141/- yearly premium in LIC for sum assured Rs- 2,75,000/- 3. Rs-10,000/- FD in LIC 4. Rs-436/- SBI Life PMJJBY 5. Rs-20/- SBI PMSBY 6. Rs- 2,70,296/- investment in NPS	1. Rs- 16,665/- yearly premium in LIC for sum assured Rs- 3,50,000/- 2. Rs- 10,000/- FD in LIC	NA	Rs- 4668/- yearly premium in LIC for sum assured Rs- 1,00,000/-	—
(v)	Motor Vehicles (details of make, etc.)	Hero Honda, Passion Pro Reg. No.-BR31F-1122 (Make 2009)	—	NA	—	—
(vi)	Jewellery (give details of weight and value)	Gold 40 gm. (approx) Silver & Silver Utensils 1.5 Kg. (approx) Silver Coin-155 pieces	Gold 180 gm. (approx) Silver 750 gm. (approx) Silver Coins-111 pieces	NA	Gold 25 gm. (approx) Silver 100 gm. (approx) Silver coin-5 pieces	—
(vii)	Other assets, such as values of claims / interests	Home appliances Computer, Air Coolers, Furniture, mobile etc.	Home appliances TV, Fridge, Geyser, Room Heater, Furniture, mobile etc.	NA	—	—

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Alok Ranjan

B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sl. No.	Description	Self	Spouse name (Chanda Kumari)	Dependant-1 (Himanshu Ranjan)	Dependant-2	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	1/4 th share in undivided paternal agricultural land at Kodrkatta, PO-Barji, PS-Motipur, Dist.-Muzaffarpur	—	NA	—	—
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	1. 1/4 th share in undivided paternal non-agricultural land/house at Kodrkatta, PO-Barji, PS-Motipur, Dist.-Muzaffarpur 2. 1361.25 sq.ft. i.e. 1 katha, Khata no.-18, Plot no.-04(part), Thana no.-78, Rampur Chihut, PS-Parsa Bazar, (Phulwarisharif) Dist.-Patna	—	NA	—	—
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	—	—	NA	—	—
(iv)	Houses / Apartments, etc. - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	1/4 th share in undivided paternal residential house at Kodrkatta, PO-Barji, PS-Motipur, Dist.-Muzaffarpur	—	NA	—	—
(v)	Other (such as interest in property)	—	—	NA	—	—

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sl. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	-	-
	(ii) Loans from financial institutions	-	-

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	(iii) Government Dues:		
	(a) dues to departments dealing with government accommodation	-	-
	(b) dues to departments dealing with supply of water	-	-
	(c) dues to departments dealing with supply of electricity	-	-
	(d) dues to departments dealing with telephones	-	-
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	-	-
	(f) Other dues, if any	-	-
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Rs. 56626/- AY 2022-23 PAN-AZCPR8266Q	-
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	-	-
	(iii) Sales Tax [Only in case of proprietary business]	-	-
	(iv) Property Tax	-	-

C Personal Detail

GPF/CPF/PRAN No.

:-

PTS/BLA-1287

Gender

:-

M

(M/F)

Date of Birth

:-

1 1 0 1 1 9 7 2

(DD/MM/YYYY)

Class/Group

:-

B

(A/B/C)

Cadre

:-

ADMINISTRATIVE CADRE BLAS PATNA

(Full Name e.g. B.A.S. - Bihar Administrative Service,
B.S.S.:- Bihar Secretariat Service etc.)

Home District

:-

Muzaffarpur

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: *Alok Ranjan*

Place: PATNA

Name of Employee: ALOK KUMAR RANJAN

Date: 13.02.2023

Designation: ASSISTANT

Department: BIHAR LEGISLATIVE ASSEMBLY

Note: Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.